

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 11.10.95.

CP 133/94 (OA 669/93)

Avdhesh Bhatnagar, Satendra Singh, Ram Narain, Gajraj Singh, Siya Ram Meena, Harish Mohan Sharma, Rakesh Kumar Chaturvedi and Suresh Singh Tanwar

... PETITIONERS.

VERSUS

Shri Bhaskar Ghosh and others

... RESPONDENTS.

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, MEMBER (A)

For the Petitioners ... Mr. Zakir Hussain, brief holder for
Mr. Rajendra Soni

For the Respondents ... Mr. S.S. Hasan

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Petitioners, named above, have filed this Contempt Petition u/s 17 of the Administrative Tribunals Act, 1985, stating therein that by not implementing the judgement of the Tribunal in OA 669/93, decided on 28.6.94, and by not regularising their services on the basis of the scheme dated 17.3.94 the respondents have committed contempt of court.

2. We have heard the learned counsel for the parties.

3. In the aforesaid OA the respondents were directed to consider the cases of the petitioners in the light of the scheme so framed within a period of three months and pass necessary orders in the matter of regularisation according to law. A further direction was also issued that in case the petitioners feel aggrieved, they shall be at liberty to file a fresh OA. The learned counsel for the respondents has stated that the cases of the petitioners have been duly considered and they are covered by the scheme in question. The learned counsel for the respondents further stated that the services of the petitioners shall be regularised as per their seniority on availability of vacancies. He has also drawn our attention to a communication Annexure A-5 dated 21.10.94, which is a reply to the legal notice received by the respondents from the petitioners, which explains the entire position in detail. In the circumstances, we find that no case of contempt is made out.

4. In the result, the Contempt Petition is dismissed. Notices issued are discharged.


(O.P. SHARMA)
MEMBER (A)


(GOPAL KRISHNA)
VICE CHAIRMAN

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